

[Shri K. R. Ganesh]

(ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9667/75].

(b) (i) Review by the Government on the working of the Fertilizers and Chemicals Travancore, Limited, for the year 1973-74.

(ii) Annual Report of the Fertilizers and Chemicals Travancore Ltd., for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9668/75].

(c) (i) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited, for the year 1973-74.

(ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9669/75].

(2) (i) A copy of the Report of the Committee on Drugs and Pharmaceutical Industry.

(ii) A copy of the Recommendations (Hindi and English versions) regarding the report of the Committee on Drugs and Pharmaceutical Industry.

(iii) A copy of the Recommendations (Hindi Versions) made by the Committee on Drugs and Pharmaceutical Industry.

(iv) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the complete Report of the Committee on Drugs and Pharmaceutical Industry, in Hindi. [Placed in Library. See No. LT-9670/75].

REVIEW AND ANNUAL REPORT OF BHARAT HEAVY ELECTRICALS Ltd., NEW DELHI FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): On behalf of Shri A. C. GEORGE, I beg to lay on the table a copy each of the following papers (Hindi and English versions) under sub-section (1) of the section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1973-74.

(2) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-9671/75]

AUDIT REPORTS ON UNION GOVERNMENT (RAILWAYS) 1973-74, AND UNION GOVERNMENT (CIVIL) REVENUE RECEIPTS, 1972-73, APPROPRIATION ACCOUNTS, RAILWAYS, 1973-74 APARTS I & II, AND BLOCK ACCOUNTS, BALANCE SHEETS, PROFIT AND LOSS ACCOUNTS RAILWAYS, 1973-74

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

(1) A copy each of the following papers under article 151(1) of the Constitution:—

(i) Report (Hindi and English versions) of the Comptroller and Auditor General of India, for the year 1973-74, Union Government (Railways).

(ii) Report (Hindi version) of the Comptroller and Auditor General of India, for the year 1972-73, Union Government (Civil) Revenue Receipts—Volume I—Indirect Taxes and Vol. II Direct Taxes.